

Ms. Bimal Prasad Das
&
Bikram Prasad Das

'A'

CAT/J/II

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

CUTTACK BENCH, CUTTACK

O.A./T.A. No. 402 1990

Rabinarayana Sastapathy, Applicant (s)

Versus

Union of India & Others, Respondent (s)

Sr. No.	Date	Order with Signature
2	5.11.90	<p>Heard the learned Counsel for the applicant. Mr. Bikram Pr. Das, wants to withdraw for pursuing the matter with the Departmental Authority. He is to allow for withdrawal of the application. Application withdrawn.</p> <p>Mr AP Vice-Chairman</p> <p>AP Member (Judicial)</p>